

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

STARRED QUESTION NO:267

ANSWERED ON:09.03.2006

BILATERAL AGREEMENTS ON TOURISM

Pathak Shri Brajesh;Rao Shri Sambasiva Rayapati

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

(a) whether the Government has signed/proposes to sign bilateral agreements with several leading foreign countries, particularly with Philippines for mutual co-operation to promote tourism;

(b) if so, the details thereof;

(c) the countries with whom such agreements have been signed so far; and

(d) the extent to which it will boost the tourism in the country?

**Answer**

THE MINISTER OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a) to (d): A statement is laid on the table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.+267 ANSWERED ON 09-03-2006 REGARDING BILATERAL AGREEMENTS ON TOURISM.

(a) & (b): Bilateral Agreements/ MoUs are signed with several countries from time to time for promotion of tourism in respective countries. Government of India has already signed forty- two such Bilateral Agreements/MoUs for cooperation in the field of tourism. The latest Agreement in this regard was signed on 4.2.2006 with Philippines.

(c): The list of countries with whom such agreements have been signed so far is annexed.

(d): Bilateral tourism cooperation agreements serve as instruments for marketing and promotion of tourism from the participating countries. These agreements facilitate launching of promotional activities, exchange of travel trade delegations, export- import of publicity materials, exchange of know-how, facilitating investments, human resource development and organizing special promotional events for mutual benefits. These agreements give impetus to the growth of tourism flows between the two signatory countries. Moreover, such agreements also help in strengthening relations and fostering deeper understanding between the two countries.

STATEMENT IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO+267 ANSWERED ON 9.3.2006 REGARDING BILATERAL AGREEMENTS ON TOURISM

LIST OF COUNTRIES WITH WHOM BILATERAL AGREEMENT ON TOURISM COOPERATION EXISTS AS ON DATE

Sl.No. Name of the country Date of signing

1. Iraq (Protocol) 25.10.1986
2. Portugal 29.07.1991
3. Syria 08.10.1991
4. Hungary 16.10.1992
5. Belarus 14.05.1993
6. Israel 18.05.1993
7. Uzbekistan 29.07.1993
8. Republic of Korea (South) 10.09.1993
9. Singapore 24.01.1994
10. Bulgaria 26.05.1994
11. Romania 02.06.1994
12. Russia 30.06.1994
13. Turkey 31.01.1995
14. Iran (MoU) 18.04.1995
15. Kryghstan 22.09.1995
16. Mexico 28.03.1996
17. Seychelles 03.10.1996
18. Cyprus 07.11.1996
19. Peru 26.05.1997

20. South Africa 07.10.1997
21. Egypt 11.10.1997
22. Greece 13.01.1998
23. Mongolia 01.12.1998
24. Morocco 13.02.1999
25. Indonesia (MOU) 08.02.2000
26. Cambodia (MOU) 18.02.2000
27. Italy 26.06.2000
28. Tunisia 08.12.2000
29. Vietnam 08.01.2001
30. China 14.01.2002
31. Australia (MOU) 22.4.2002
32. Kazakhstan 03.06.2002
33. Ukraine 12.08.2003
34. Thailand 09.10.2003
35. Tajikistan 14.11.2003
36. Sri Lanka (MOU) 23.1.2004
37. Brazil 25.1.2004
38. Serbia (MOU) 2.11.2004
39. Fiji 10.10.2005
40. Afghanistan 06.12.2005
41. Philippines 04.2.2006
42. France (MoU) 20.2.2006